



1

943-946

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
BENCH AT AURANGABAD

943 WRIT PETITION NO. 8384 OF 2026

Hricha Prafull Deshpande Minor Thr Guardian Renuka P
Deshpande

VERSUS

The Union Of India Thr The Secretary And Others

...

Mr. Amit A Yadkikar, Advocate for the Petitioner

Mr. Rohit S. Sarvadnya, Advocate for Respondent Nos.1 to 3.

...

AND

946 WRIT PETITION NO. 8403 OF 2026

Soham Nitin Gavate

VERSUS

The Union Of India Thr. its Secretary & Another

...

Mr. J Salunke Sudarshan, Advocate for the Petitioner

Mr. Rohit S. Sarvadnya, Advocate for Respondent Nos.1 and 2.

...

CORAM : NITIN B. SURYAWANSHI &
ABASAHEB D. SHINDE, JJ.

DATE : 23rd JULY 2026

P. C. :-

1. Heard.
2. Issue notice to the respondents, returnable on 30.07.2026.
3. Learned Advocate Mr. Sarvadnya waives service for the all the Respondents.
4. Respondents are directed to produce the petitioners'

Narwade

answer sheets on the next date.

5. List the matters in urgent category.

(ABASAHEB D. SHINDE, J.)

(NITIN B. SURYAWANSHI, J.)